EXTRAORDINARY

PART II—Section 3—Sub-section (1)

PUBLISHED BY AUTHORITY

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भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (Ⅰ)

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कार्यक्रम, लोक शिक्षायत तथा पेशेवर मंत्रालय

(कार्यक्रम अन्दर प्रशिक्षण विभाग)

प्रविधिसूचना

नई दिल्ली, 3 अगस्त, 1989

सार.का.न। 638 (४) :—केन्द्रीय सरकार, प्रशासनिक प्रशिक्षण प्रशिक्षित, 1985 (1985 की 13) को दारा 1 की उपवारा (४) द्वारा प्रबंध मंत्रियों का प्रयोग करते हुए एवं 3 अगस्त, 1989 को उस तारीख के रूप में नियत करती है, जिसको

2168G1/89 (1)
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(Department of Personnel & Training)

NOTIFICATION

New Delhi, the 3rd August, 1989

G.S.R. 638 (E).—In exercise of the powers conferred by sub-section (1) of section 1 of the Administrative Tribunals Act, 1985 (13 of 1985), the Central Government hereby appoints the 3rd day of August, 1989, as the date on which the provisions of the Act, in so far as they relate to the Administrative Tribunal for the State of Arunachal Pradesh shall come into force.

[No. A-11019/78/87-AT]
SMT. KRISHNA SINGH, Jt. Secy.